

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLICATION	100059/2020	GURUPADUKA CO-OP.H.S. LTD Vs Mahadeo Ganpat Mhatre and Ors.	Sachin Bandkar
(Main Matter EXECUTION APPLN/0100318/2016)				
<u>RECORDING EVIDENCE P.H.</u>				
At 11.00 AM Morning Session				
2	SUIT	100922/2017	Murlidhar Sikha Dhakane Vs Padma Ramesh Dhakane	M. Arshad Haindaday
Sub Matter: NOTICE OF MOTION/0101481/2017				
<u>ADMISSION DENIAL</u>				
3	SUIT	101587/2016	1.Triveni Navnitlal Manseta 2.Minal Harin Thakkar 3.Jully Deepak Thakkar Vs Kokilaben Himmatlal Manseta	C. S. Savithri
<u>DRAFT ISSUES</u>				
At 11.00 AM Morning Session				
4	SUIT	101796/2013	CHARANJEET CHRNDERPAL Vs AKELA @ TARAKANT DWIVEDI AND ORS	CHARANJEET CHANDERPAL
<u>FOR TAKING STEPS</u>				
5	SUIT	108476/1986	KAPADIA DEVELOPMENT CO- OP HSG SOC LTD Vs VASANT DNYANOBA KATKAR	MR A B BHANDARI MS M P VASHI AND ASSO
<u>NM FOR HEARING</u>				
At 2 45 pm Afternoon Session				
6	SUIT	100276/2014	SHRI. DILIP RAMARAYA BHANDARKAR Vs SHRI SATISH SHRIKRISHNA KAMATH	AJIT RAJGOLE Bipin Joshi
Sub Matter: Counter Claim/0100008/2014				
Sub Matter: NOTICE OF MOTION/0104042/2018				
7	SUIT	101916/2015	1.Mr. Mitul S. Poddar 2.Mrs. Sapna Mitul Poddar Vs 1.Shri. Kishor Lalchand Makhija 2.Mohan Lalchand Makhija 3.Suresh Lalchand Makhija	Miss Shweta I. Singh
Sub Matter: NOTICE OF MOTION/0103067/2018				
<u>NM REPLYREJOINDER</u>				

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8	NOTICE OF MOTION	100324/2020	Dilshad Limji Pandey Vs Sharad Patel of Bombay and Ors.	Rushabh Mehta
(Main Matter SUIT/0110075/1987)				
At 2 45 pm Afternoon Session				
9	SUIT	101830/2015	Smt. Asha Amin Vs 1.Devendra Kotian 2.Smt.Shashi Devendra Kotian 3.Chembur Uttam CHS	Kalpesh Joshi
Sub Matter: NOTICE OF MOTION/0103104/2015				
Sub Matter: NOTICE OF MOTION/0100429/2019				
<u>C/S HEARING</u>				
10	SUIT	104506/2009	BHAMINI S MHATRE Vs SAVITRI S MHATRE AND 13 ORS	KISHOR V TEMBE IC LEGAL 14 U OBJ
Sub Matter: CHAMBER SUMMONS/0101789/2019				
11	SUIT	106293/2007	FAROKH KHODADAD IRANI @ YAZDEGARDI AND 2 ORS Vs SIMINDOKTH KHODADAD IRANI AND 6 ORS	TUSHAR GORADIA AND B MANEK S K SRIVASTAV AND CO 5
Sub Matter: CHAMBER SUMMONS/0100309/2019				
Sub Matter: TRANSFER APPL/0100259/2019				
<u>REPLY</u>				
12	SUIT	110009/1988	SHYAM H GURBAXANI Vs MOTI H GURBAXANI AND 10 ORS	PREM S GIDWANI COURT RECEIVER3
<u>COMPLIANCE</u>				
At 11.00 AM Morning Session				
13	SUIT	102389/2019	Deviben Velji Patel Vs Ravindra Lalji Kapadia	Legal Chartered
<u>REPORT OF COMMISSIONER/COURT RECEIVER</u>				
14	SUIT	108361/1988	DATTAKUMAR PARSHURAM ACHARYA OTHERS. Vs SHRI.BALMUKUND PARSHURAM ACHARYA OTHERS.	SHRI.K.K.JADHAV RAVINDRA HAZARI

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15	SUIT	104335/2011	PERCY BURJOR SARKARI AND 2 ORS Vs SHAIKH KURBAN HUSEIN MOHD HUSSAIN PARDAWALLA	A K GUPTA A N NASIKWALA
16	SUIT	106829/1997	SAMEER G NARVEKAR Vs OM SIDDHI CO-OP HOUSING SOCIETY LTD AND 3 ORS	VASANT B DHAVAN AND AJAY K RAO UMA KSHIRSAGAR- WAGLE